

DIVISION BENCH
COURT - I

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/991(KB)2019
IA(I.B.C)/1017(KB)2024,
IA(I.B.C)/1498(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	RUNGTA BUSINESS PVT LTD VS SHRADHA AGENCIES PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms.Shreya Choudhary,Adv.] For the Liquidator
Mr.Manish Jain, Liquidator]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **23/08/2024**.

Satyajit Roy
(Court Officer)